

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. NO. 1 OF 2015 IN
APPEAL NO. 256 OF 2012 &
IA NO. 362 OF 2015**

Dated: 23rd February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Nava Bharat Ventures Ltd.

....Petitioner(s)

Versus

GRIDCO Ltd.

....Respondent (s)

Counsel for the Petitioner(s)

: Mr. M.G. Ramachandran
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s)

: Mr. Rajkumar Mehta
Mr. Abishek Upadhyay
Ms. Himanshi Andley for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on

18.03.2016.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**